

CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH : CUTTACK.

O.A. No. 277 OF 2003

Suresh Chandra Sahoo Applicant
Versus
Union of India & Ors. Respondents.

ORDER DATED : 08.12. 2004.

Heard learned counsel appearing for the Applicant and Mr.P.C.Rath, learned Counsel appearing for the Respondents/Railways.

2. Non-inclusion of the name of the Applicant and inclusion the name of the Respondent No.6 in the list drawn (under Annexure-2 dated 25.04.2004) for appearing the suitability test (Scheduled to be held on 17-05.2003) for consideration of suitability for promotion (from O.S. Gr.II to OS Gr.I) under the East Coast Railway was the subject matter of challenge in this Original Application filed under section 19 of the Administrative Tribunals Act,1985.

3. Today, in course of hearing by filing an additional rejoinder, learned counsel for the Applicant brought to our notice that due to

restructuring of cadre (in Gr.I) both the Applicant and Respondent No.6 have already been promoted to the grade of OS II w.e.f. 31.08.2004 vide modified office order dated 07.09.2004 that has been placed under Annexure-5/2. In the said premises, there remains nothing further to be adjudicated in this O.A.; which is accordingly disposed of being in- fructuous.

(B.N.SOM)
VICE-CHAIRMAN

(M.R.MOHANTY)
JUDICIAL MEMBER